husbandry for the development of ippropriate technology:

- 1. Southern Regional Research Station of CSWRI at Mannavanur, Kodai Kanal. Tamil Nadu.
- 2. All India Coordinated Research Project on Sheep Breeding:
  - (i) Mutton unit at the Livestock Research Station, Palam-ner, Andhra Pradesh.
  - (ii) Fine wool unit at the Sheep Breeding Research Station, Sandynallah, Tamil Nadu.

Another centre of All India Coordinated Research Project on Sheep Breeding for Mutton has been sanctioned during the Sixth Plan and is to be located in Karnataka.

The Government of India has also the following development programmes for increasing wool and mutton production in South India:

- 1. Large Scale Sheep Breeding Farms in Andhra Pradesh and Kar nataka for producing crossbreed stud rams to be provided to Sheep Breeders.
- 2. Intensive Sheep Development Projects to provide Breeding and health cover to the flocks of sheep breeders and to advise them on im proved sheep management practi
- (c) In view of (a) and (b) above, this question doe<sub>s</sub> not arise.

# Issue of permits/licences for operating buses and lorries in Pondicherry

- \*390. SHRI V. P. M. SAMY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) what is the total number of permits]licences issued during the last three years and also the number reserved for Scheduled Castes for operating buses and lorries etc. in the Union Territory of Pondicherry;
- (b) what are the names of the per sons belonging to Scheduled Castes to whom such permits and licences

have been issued during the said period; and

(c) whether Government are aware that more than one permits|licences have been issued to one and the same person belonging to Scheduled Castes and if so, what are the names of those persons and the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) to (c) Total number of Stage Carriage Permits, composite Permits and National Permits issued during 1980, 1981 and 1982 by Pondicherry Administration are 13, 82 & 52 respectively. Out of these, 1, 14 and 9 have been issued to operators belonging to Scheduled Caste.

The names of Scheduled Caste persons to whom permits have been issued are as below:—

#### Stage Carriage Permits:

1. Thiru K. Sivaloganandan.

#### Composite Permits:

- 1. B. Janarthanan.
- 2. V. Saryanan.
- 3. Muniammal.
- 4. P. Sacindhanathem.
- 5. K. Sivaloganandan.
- 6. M. V. Manc.
- 7. Kafaiselvi Julis.
- 8. Rokkam Nageswara Rao.
- 9. P. Paranjothi.
- 10. Guejendiran.
- 11. O. Murugesan.
- 12. V. Nagarathinam.
- 13. N. Narayanasamy.
- 14. P. Rajavelu.

## National Permits:

- 1. A. Viswanathan.
- 2. V. Manibalan.
- 3. N. Jayarani.
- 4. M. Vijayan.

- 5. C. Thambilangam.
- 6. L. Periasamy.
- 7. K. Nagappan.
- 8. L. M. Veeran.
- 9. L. Vaithilingam.

No two permits have been issued to any person belonging to Scheduled Castes in respect of National Permits and Composite Permits. In respect of Stage Carriage Permit Thiru K. Sivaloganandan who was issued one permit in 1979 against the general quota has been allotted, another one in 1982 against the reserved quota by the STA as per the criteria laid down by it.

### Ban on the entry of Sikhs in Saudi Arabia

'391. SHRI JAGANNATHRAO JOSHI: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the entry of Sikhs in Saudi Arabia is banned:
- (b) if so, what is Government's reaction in this regard and Saudi Arabia's response thereto:
- (c) whether there is a similar ban on any section of Indians in any other country; and
- (d) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

# Crash programme for providing employment to the rural unemployed

@\*392. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of

©Previously Starred Question 212 transferred from the 14th March, 1983.

RURAL DEVELOPMENT be pleased to state;

- (a) what is the estimated number of unemployed persons in rural areas of the country;
- (b) how many persons are working full time and how many part time in a year in the rural areas; and
- (c) whether Government have any crash programme under consideration for providing them employment?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVE-. LOPMENT (SHRI HARI NATH MISHRA): (a) .The number of unemployed persons in the rural areas was estimated at 15.36 millions in March, 1980 on the basis of rate of unemployment observed in the National Sample Survey 32nd Round (1977-78).

- (b) About 148 million persons were working full time and about 41 million persons were working part time in rural areas as per the 32nd Round of Survey conducted by the National Sample Survey Organisation " in 1977-78.
- (c) The problem of unemployment cannot be tackled by a crash programme. The employment generation depends upon the sum total of economic activity both in public and private sectors. Various schemes of Central Government and the State Governments in sectors like Agriculture, Irrigation, Animal Husbandry, Forestry and Rural Works etc. generate employment in rural areas on a continuing basis. This Ministry has also been implementing special programmes like National Rural Employment Programme (NREP), Integrated Rural Development Programme (IRDP) and Training of Rural Youth for Self-Employment (TRYSEM) for maximising the employment opportunities in rural areas.